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(2023) 11 AHC CK 0004

Allahabad High Court

Case No: Writ - C No. - 60108 Of 2008

Mutuni APPELLANT

Vs

Collector Sant Ravi Das Nagar And Others

RESPONDENT

Date of Decision: Nov. 6, 2023

Acts Referred:

• Constitution Of India, 1950 - Article 226, 300A

• Land Acquisition Act, 1894 - Section 23, 23(1A)

Hon'ble Judges: Salil Kumar Rai, J; Arun Kumar Singh Deshwal, J

Bench: Division Bench
Advocate: N.D. Shukla
Final Decision: Allowed

Judgement